

नेट-मेकिंग, और निटिंग वगैरह यह सब सिखाया जाता है।

श्री क० ना० तिवारी : कितनों को काम में लगाया गया है ?

अध्यक्ष महोदय : आर्डर, आर्डर। श्री कछवाय।

श्री कछवाय : क्या यह सच है कि इस समय अंधे बच्चों के लिए जो कुछ विद्यालय हैं, उनको ठीक प्रकार से सहुलियतें नहीं मिलती हैं और क्या भविष्य में बच्चों के अलावा और भी लोगों को शिक्षा देने का सरकार का विचार है ?

श्री हुमायून् कबिर : अभी जो विद्यालय हैं, वहां तो कुछ सहुलियत दी जा रही हैं, लेकिन इसमें खर्च बहुत ज्यादा होता है और इसी लिए सारी दुनिया में अब यह ख्याल है कि जो मामूली स्कूल हैं, जो आर्डिनरी स्कूल हैं, उन्हीं में अंधे बच्चों को तालीम देने का इन्तजाम करना चाहिए। इसलिए हम भी यह रुख बदल रहे हैं। एडल्ट्स के बारे में इस वक्त देहरादून में कुछ काम हो रहा है, जिसको हम मदद देने की कोशिश करते हैं।

श्री प्रकाशवीर शास्त्री : क्या शिक्षा मन्त्री जी को दिल्ली के पंचकुइयां रोड के अंधे बालकों के विद्यालय के मैनेजमेंट के सम्बन्ध में कुछ शिकायतें प्राप्त हुई थीं; यदि हां, तो उनके बारे में क्या कार्यवाही की जा रही है ?

श्री हुमायून् कबिर : यह तो इस सवाल में नहीं आता है, लेकिन आनरेबल मेम्बर को मालूम है कि उस पर कार्यवाही हो रही है ?

श्री किशन पटनायक : क्या शिक्षा मन्त्री और कृषि मन्त्री के बीच इसके बारे में कोई सलाह हुई है कि कृषि क्षेत्र में अभी बेरोजगारी की संख्या बहुत कम है, इसलिए अंधों से भी कृषि की वृद्धि हो ?

श्री हुमायून् कबिर : इस सवाल का तो मैं जवाब दे चुका हूँ।

डा० गोविन्द वास : क्या इन की शिक्षा प्रणाली के सम्बन्ध में कुछ विशेषज्ञों से और प्रान्तीय सरकारों से भी राय ली गई है और क्या इस पर भी विचार किया गया है कि इन को इन की मातृभाषा में ही शिक्षा दी जाये ?

श्री हुमायून् कबिर : इस बारे में तो हमेशा हर एक के साथ सलाह की जा रही है और आनरेबल मेम्बर ने जो कुछ कहा है, उसको जरूर याद रखा जायेगा।

Shrimati Yashoda Reddy: I would like to know from the hon. Minister of Education whether, apart from giving education to the blind people, any special instructions are given to schools to supply children, specially those who are semiblind, or who, because of malnutrition, are going blind, with the particular vitamins so that their eyes are not affected at a young age.

Shri Humayun Kabir: Again, this does not strictly arise out of this question.

Shrimati Yashoda Reddy: I know.

Shri Humayun Kabir: But we are trying to see that in ordinary schools some teachers are specially trained to deal with the blind. The definition of the blind includes those who do not see completely.

Searches of Film Studios

- *70. {
- Shri Hari Vishnu Kamath
 - Shri Kachhavaia:
 - Shri Bade:
 - Shri Buta Singh:
 - Dr. L. M. Singhvi:
 - Shri Prakash Vir Shastri:
 - Shri Harish Chandra Mathur:
 - Shri A. N. Vidyalkar:
 - Shri Ram Ratan Gupta:
 - Shri D. D. Mantri

Will the Minister of Home Affairs be pleased to refer to the reply given

to Starred Question No. 743 on the 18th September, 1963 regarding searches of some film studios in Bombay and state;

(a) whether the investigation has been concluded; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) Investigation into the case is continuing.

(b) Does not arise.

Shri Hari Vishnu Kamath: By whom is the investigation being conducted, by the ordinary Police or the SPE or is the CBI also being called in?

Shri Hajarnavis: The investigation is being carried on by the Bombay Police organisation at the instance of the Calcutta Police. It is not being handled either by the SPE or by the Intelligence Bureau.

Shri Hari Vishnu Kamath: Is there any truth in reports circulating in the capital to the effect that some top-ranking Ministers and one or two ex-Ministers are taking an unhealthy interest in the affair, are trying to interfere with the course of investigation and to hush up the matter because of services rendered by some of the persons involved, to the Government?

Mr. Speaker: The "because" does not come in.

Shri Hari Vishnu Kamath: All right.

The Minister of Home Affairs (Shri Nanda): There is absolutely no basis, no foundation for the imaginative rumours which the hon. Member has heard.

Shri Hari Vishnu Kamath: It is there but he would not admit it.

श्री कृष्णराय : श्रीमन्, मैं यह जानना चाहता हूँ कि यह जो जांच की गई, क्या इसके लिए कोई विशेष कमेटी बनाई गई थी और जिन लोगों के सम्बन्ध में जांच की गई, क्या

उनके साथ किन्हीं विदेशी राष्ट्रों का हाथ है; यदि हां, तो किन किन विदेशी राष्ट्रों का।

अध्यक्ष महोदय : तहकीकात हो रही है। कमेटी का तो कोई सवाल नहीं है।

Dr. L. M. Singhvi: We would like to know whether this particular case had any connection or link with the subsequent discovery of espionage activity by Pakistani officials in this country?

Mr. Speaker: It is still under investigation; so, how can that be answered? Shri Shastri.

Dr. L. M. Singhvi: I will ask the question in another form then. Were any of the people accused in this case linked with those who have been found to be guilty or who are accused or suspected in subsequent espionage case?

Shri Nanda: I do not propose to give any information on this matter. The matter is under investigation.

Mr. Speaker: He can only state whether those that are accused in this case are also accused in some other case of espionage.

Shri Nanda: Not as far as I have seen so far; but I do not want to be categorical.

Shri Ranga: At what stage or at what level is this investigation going on? Have facts connected with this investigation been brought to the notice of the Home Ministry at all; if so, at what level?

Shri Nanda: From time to time we receive reports. We have received reports earlier and on the basis of those reports I gave the information to the hon. House earlier. We enquired very recently from the Maharashtra Government as to the latest position and the answer which came just two or three days ago was that they will not be able to say anything more definite at this stage. The investigations are proceeding.

Shri Ranga: At what level? At the Government of India's?

Mr. Speaker: That has been given. The Police there is doing it.

Shri Ranga: Only the Maharashtra Government's.

Mr. Speaker: That information has been given.

Shri Tyagi: Some efforts were made by some of the accused to bring pressure upon the Home Minister to withdraw the case. I wonder if the Home Ministry has received any such representation from them and, if so, what is the result?

Shri Hari Vishnu Kamath: He is reinforcing my question.

Shri Nanda: I am not aware of any such effort being made that there should be any withdrawal of any case.

Mr. Speaker: He should be aware if some pressure is brought upon him.

Shri Nanda: There is no such pressure.

Shri U. M. Trivedi: Has the Government been able to find out if there was any connection between these film stars and the then Defence Minister on the one hand and the leakage of information about our logistics to China through Pakistan with which these film stars were....

Mr. Speaker: This is not allowed.

Shri Hem Barua: May I know from the Home Minister if he is aware of the fact that as soon as the Calcutta Police was down in Bombay, the ex-Defence Minister ran from Delhi down to Bombay in connection with this matter and came back and tabled a motion here and before it was admitted by you....

Mr. Speaker: No, no.

Shri Hem Barua: This is a fact, Sir.

Shri Hari Vishnu Kamath: Is the Home Minister aware of the fact?

Mr. Speaker: According to the information with the Minister, are these facts which he has stated correct?

Shri Nanda: Which facts? What is being asked? The question whether any ex-Minister asked me to do anything in favour of anybody is wrong.

Shri Hem Barua: That is not the question. I just wanted to know whether he is aware of the fact....

Shri Nanda: What fact?

Shri Hem Barua: The fact is this: whether he is aware that as soon as the Calcutta Police was down in Bombay in connection with this case, the ex-Defence Minister ran from Delhi down to Bombay and came back and tabled a motion here and before it was admitted by you, Sir, the things came out in Blitz and there was some discussion about it.

Shri Nanda: This is unconnected. He refers to the answer which I gave to Mr. Kamath. That answer stands. I do not keep any watch on the movements of all the ex-Ministers.

Mr. Speaker: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Coal Prices

- *71. {
 Shri P. C. Borooah:
 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri M. L. Dwivedi:
 Shri Raghunath Singh:
 Shri P. R. Chakraverti:

Will the Minister of Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 145 on the 14th August, 1963 and state:

(a) whether a decision has since been taken on the proposal to increase prices of coal;

(b) if so, the nature of the decision; and

(c) the reasons for increasing coal prices?

The Minister of Mines and Fuel (Shri Alagesan): (a) No, Sir.

(b) and (c). Do not arise.